Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN: U45201KA2007PTC043436

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Operational Creditors as on 10.05.2025

																Amount-R
SI. Name of creditor	Nature of claim	Details of Amount claimed					Details of claim admitted						A mount of	Amount of any	Amount of	Amount of
		Received Date	Principal	Interest	Penal Interest & Late fee	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee			contingent	mutual dues, that may be set-off	claim under verification	claim not admitted
•					OPI	ERATIONAL CI	REDITOR (GOVT. & S	TATUTORY DUES								
The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM)	Govt. Claim	1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025	9,09,39,644	7,66,96,486	1,10,12,715	17,86,48,845	1,36,89,469	Statutory Dues	NA	NA	NO	NA	0	0	16,49,59,376	0
			9.09.39.644	7,66,96,486	1.10.12.715	17.86.48.845	1.36.89.469								16.49.59.376	0
	The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM +	The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + Govt. Claim	The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) The Assistant Commissioner of Contral Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) Govt. Claim Govt. Claim 3. Additional Claim on 28-01-25	Name of creditor Nature of claim Received Date Principal 1. Original Claim: 27-09-2024 Claim: 27-09-2024 2. Revised Claim on 28-01-25 3. Additional Claim on	Name of creditor Nature of claim Received Date Principal Interest 1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025	Name of creditor Nature of claim Received Date Principal Interest Penal Interest & Late fee OPI 1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025	Name of creditor Nature of claim Received Date Principal Interest Penal Interest & Late fee OPERATIONAL CI The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) Govt. Claim Govt. Claim Govt. Claim 1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025	Name of creditor Nature of claim Received Date Principal Interest Penal Interest & Amount claimed admitted (Provisional) OPERATIONAL CREDITOR (GOVT. & S' I. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13.02.2025 1. Additional Claim on 13.02.2025	Name of creditor Nature of claim Received Date Principal Interest Late fee Penal Interest & Amount claimed admitted (Provisional) OPERATIONAL CREDITOR (GOVT. & STATUTORY DUE: 1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13:02.2025 3. Additional Claim on 13:02.2025	Name of creditor Nature of claim Received Date Principal Interest Penal Interest & Amount claimed admitted (Provisional) OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES) The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) Govl. Claim Govl. Claim 3. Additional Claim on 13.02.2025 3. Additional Claim on 13.02.2025	Name of creditor Nature of claim Received Date Principal Interest Penal Interest & Amount claimed admitted (Provisional) OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES) The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) Govt. Claim Govt. Claim Govt. Claim Amount claimed admitted (Provisional) 1. Original Claim: 27- 09-2024 2. Revised Claim on 28- 01-25 3. Additional Claim on 13:02:2025	Name of creditor Nature of claim Received Date Principal Interest Amount claimed Amount of claim admitted (Provisional) Interest Nature of claim Amount of claim admitted (Provisional) Interest OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES) The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM+ ADDITIONAL CLAIM) Govt. Claim Govt. Claim 13.02.2025 Additional Claim on 13.02.2025 Additional Claim on 13.02.2025	Name of creditor Nature of claim Received Date Principal Interest Penal Interest & Amount claimed damitted (Provisional) Nature of claim admitted (Provisional) Nature of claim covered by Guarantee Overed by Guarantee Penal Interest & Amount claimed (Provisional) Nature of claim admitted (Provisional) Nature of claim covered by Guarantee Nature of claim covered by Substituted Nature of claim covered by Guarantee Nature of claim covered by Guarantee Nature of claim covered by Substituted Nature of claim covered	Name of creditor Nature of claim Received Date Principal Interest Late fee Amount of claimed Late fee Amount of claimed admitted (Provisional) Nature of claim Amount of claim admitted (Provisional) Nature of claim covered by Security Guarantee Nature of claim covered by Guarantee Nature of calm covered by Guarantee Nature of claim covered by Guarantee Nature	Name of creditor Nature of claim Received Date Principal Interest Penal Interest Amount claimed (Provisional) The Assistant Commissioner of Central Tax, Hyderabad (REVISED CLAIM+ ADDITIONAL CLAIM) Govt. Claim Giv. Claim Giv. Claim Amount of claim admitted (Provisional) Received Date Principal Interest Penal Interest Amount claimed Amount claimed any mutual dues, that may be set-off Penal Interest Amount claimed (Provisional) Amount overed by Guarantee Tealed party? Statutory Dues NA NA NA NA NA NA NA NA NA N	Name of creditor Nature of claim Received Date Principal Interest Late fee Amount of claim definition of Central Tax, Hyderabad (REVISED CLAIM + ADDITIONAL CLAIM) GOVI. Claim on 13,02,2025 Amount of claim on Principal Interest Late fee Amount of claim definited (Provisional) Amount of claim definited (Provisional) Amount of claim on Statutory Dues Amount of claim on Security Interest Amount of claim overed by Security Interest Amount of claim overed by Security Interest Amount of claim overed by Security Interest OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES) 2. Revised Claim on 28-09-2024 3. Additional Claim on 13-02-2025 4. Additional Claim on 13-02-202

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).

Note:
1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.